- (b) if so, what if Government's reaction thereto; and
- (c) the steps proposed to be taken to ease the tension so that the plantation work in the tea gardens of Assam is not adversely affected by the activities of the terrorists and militants in the Brahmaputra and Barak Valleys?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN): (a) to (c) Yes Sir. Some cases of extortion of money from tea estates have come to the notice of the Govt.

The Government has taken various steps to bring law and order situation in Assam under control. These include inter alia, deployment of Army, Para-Military Forces and State Police for counter insurgency operations, declaration of major insurgent groups as unlawful associations under the Unlawful Activities (Prevention) Act 1967 etc. Government has also given directions to the State Government of Assam to provide adequate security as well as take action against all disruptive elements. Review of security of tea industries is being done at state and district levels regularly.

The tea industry has been advised by the State Government to induct Assam Tea Protection Force in the tea gardens of Barak Valley.

Industrialisation in Uttar Pradesh

- †5181. PROF. M.M. AGARWAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) the percentage of industries in Uttar Pradesh as compared to other States:
- (b) the number of such cities in Uttar Pradesh where new economic reforms are not being implemented;
- (c) whether Government have formulated any new policy to set up industries in the zero-industry areas of Uttar Pradesh on priority basis; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN): (a) The State-wise distribution of industrial units (in percentage terms) is given in the annexed statement (*see* below).

- (b) Information on this is not centrally maintained.
- (e) and (d) Under the liberalized econimic regime, it is the responsibility of the State Government to create an economic environment conducive to investment and growth of industry in the state. However, the Central Government

[†]Original notice of the Question was received in Hindi.

supplements the efforts of the State Government through Centrally sponsored schemes such as Growth Centre Scheme, Integrated Infrastructure Development Centre Scheme, Transport Subsidy Scheme and other incentives.

STATEMENT

State-wise Break up of Industrial Investment proposal Between August 1991

Mar. 2000

Mar. 2000		
S.No.	Name of the State	Distribution of
		units in terms of % age
1. Andhra Pradesh		6.78
2. Arunachal Pradesh		0.02
3. Assam		0.25-
4. Bihar		0.91
5. Delhi		1.12
6. Goa		0.87
7. Gujarat		13.38
8. Haryana		6.08
9. Himachal Pradesh		0.94
10. Jammu & Kashmir		0.18
11. Karnataka		3.83
12. Kerala		1.10
13. Madhya Pradesh		5.53
14. Maharashtra		19.59
15. Manipur		0.00
16. Meghalaya		0.05
17. Mizoram		0.00
18. Nagaland		0.01
19. Orissa		0.72
20. Pondicherry		0.97
21. Punjab		4.71
22. Rajasthan		4.83
23. Sikkim		0.03
24. Tripura		0.01
25. Tamil Nadu		9.58
26. Uttar Pradesh		9.78
27. West Bengal		4.2
28. Andman & Nicobar Islands		0.02
29. Chandigarh		0.07
30. Dadra & Nagar Haveli		2.91
31. Daman & Diu		1.38
32. Lakshadweep		0.00
33. Units located in More than One State		0.03